

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. C.P.(IB)-1183(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024**

NAME OF THE PARTIES:- M P International Private Limited

Section: 10 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Rahul Darji appeared for the Petitioner through VC and Counsel, Ziyad Madon a/w Pooja Jhaveri appeared for the Respondent/Aditya Birla Finance Ltd. Counsel, appearing for the Aditya Birla Finance Ltd seeks more time to file reply/objection against the present Company Petition filed u/s 10 of the IB Code, 2016. Time granted. Let reply/objection, if any, on behalf of the Aditya Birla Finance Ltd be filed within a period of two weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. Counsel appearing for the Petitioner also seeks more time to file an affidavit enclosing therewith the audited balance sheet as well as details of the pending litigation of the Corporate Debtor. Let the said affidavit also be filed at least two days before the next date of hearing. List this matter on **07.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)